

**SUPREME COURT OF INDIA**

M.Muzamil & Ors

Vs.

State of T.N. & Ors.

C.A.No.5831 of 2006

(S.H.Kapadia and B.Sudershan Reddy,JJ.)

08.02.2008

**ORDER**

1. Having heard learned counsel on both sides we dispose of these appeals in terms of our order dated 28.11.2007 in C.A.No. 1177 of 2006 etc. in the case of *Tamil Nadu Omni Bus Owners Association vs. State of Tamil Nadu and Another*<sup>1</sup>.